

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 123 of 2015
IA-196 of 2015

Dated: 21 st August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Hubli Electricity Supply Co. Ltd. & Anr. Appellant (s)
Versus
Fortune Five Hydel Project Pvt. Ltd. & Anr. ... Respondent (s)

Counsel for the Appellant(s) : Mr. Mohit Chadha

Counsel for the Respondent(s) : Mr. Anantha Narayana

ORDER

Issue notice. Mr. Mohit Chadha takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 01.10.2015. Dasti in addition is permitted.

List the matter on **01.10.2015.**

(T. Munikrishnaiah)
Technical Member
Ts/pr

(Justice Ranjana P. Desai)
Chairperson